

ing Workshops, Construction and Railway electrification during the year 1972 and up to 31st December, 1977;

(b) what is the total number of employees in different categories in all divisions over Eastern Railway who were recruited or promoted during each year and what is the total number amongst them who belong to Scheduled Castes, Scheduled Tribes and others (list of SC and ST employees be furnished); and

(c) what steps have been taken to make good the shortfall in all categories in the divisions of Eastern Railway mentioned in (a) above for the reserved vacancies earmarked for SC and ST through direct recruitment and promotions?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) to (c). Information is being collected and will be laid on the Table of the Sabha

#### Contracts/Licences Granted

7245. SHRI R. N. RAKESH. Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state the total number of contracts/licences granted by his Ministry and the share thereof, if any, to S/C and S/T in each category of such contracts/licences during the period of Janata Government regime and if not, why?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI NAR SINGH YADAV): Apart from petty job contracts like contracts for repair of room coolers, air-conditioners, heaters, livery items for class IV staff etc., no contract or licence has been granted by this Ministry since March, 1977. However, the Department of Company Affairs has granted one licence for a fruitcum-pan shop and this licence has been granted to a person belonging to a Scheduled Caste.

#### Pay of Primary School Teachers

7246. SHRI SOMNATH CHATTERJEE: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government have received any representation regarding anomaly in the pay of Primary School Teachers of S. E. Railway, Adra arising out of orders issued by Railway Board;

(b) if so, the details thereof; and

(c) the steps taken by the Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) Yes

(b) Some junior teachers of Adra Primary School, S.E. Railway are getting higher rate of pay than their seniors on account of fixation of their pay in the authorised scale, with effect from 27-5-1970, at the next higher stage with date of increment remaining unchanged.

(c) The matter is under consideration in consultation with the Ministry of Education, following whose decision to revise the scales of pay of teachers, revision of scales of pay was ordered in respect of Railway School teachers.

#### Garhara Transhipment Sheds N. E. Railway

7247. SHRI SOMNATH CHATTERJEE: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the work of Garhara Transhipment Shed, North-Eastern Railway regarding loading and unloading is being done with departmental labour;

(b) whether similar steps were taken for Manduadh Transhipment Shed;

(c) if so, what pay-scale is granted to the workers at Garhara and at Manduadh; and

(d) if not, the reasons thereof?